



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 AM**

**DIVISION BENCH-I AND SINGLE BENCH OF HONOURABLE  
MR. JUSTICE M.R. PATHAK WILL SIT AFTER RISING  
OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ADMISSION**

1	WA/260/2021 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S JOYSHREE POWEROL	MR. S C KEYAL	
	<b>WITH</b>			
2	WA/261/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> GREENPLY INDUSTRIES	MR. S C KEYAL	
	<b>WITH</b>			
3	WA/262/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> PDP STEEL LTD.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE AND HONOURABLE MR.  
JUSTICE M.R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
28	PIL(Suo Moto)/6/2021 FIXED	XXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
29	PIL/65/2021	DEBABRATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
30	WP(C)/4987/2019 FIXED	BISWAJIT BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. I H SAIKIA MR. K KALITA MS. S F MAITAI MR. M R CHOUDHURY MS L HMAR	MS. B CHOUDHURY MR. S SAHU MS. J DAS SC, EDU
31	WP(C)/390/2020	PROTIVA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
32	WP(C)/3851/2021	PRANATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, SEC. EDU.

33	<b>WITH</b> WP(C)/4829/2021	BHABEN BHATTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
34	WA/252/2021 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> SNIGDHA BORKOTOKY AND 34 ORS.	MR. N J KHATANIAR	
35	WA/259/2021 B/O	CHITRA RAJKONWAR <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, ONGC
<b><u>ORDERS</u></b>				
36	I.A.(Civil)/1528/2021 CONNECTED WITH ITEM NO. 9	MITALI ROY <b>Versus</b> PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	
<b><u>HEARING</u></b>				
37	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE**

**ITEM NO. 2 HAS BEEN TRANFERED TO COURT NO.1]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGEMENT

20	WA/61/2019 AT 10:30 A.M.	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS <b>Versus</b> HRISHIKESH DAS AND ANR	SC, APSC MR. C BARUAH	MR N DUTTA GA, ASSAM MR. A PHUKAN MR. A PHUKAN MS S SARMA HAZARIKA MR A ATREYA FOR CAVEATOR
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#### MOTION

21	WP(C)/5448/2021 B/O	KULSUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. M BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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#### ORDERS

22	PIL(Suo Moto)/1/2019 WITH RECORDS WITH OFFICE NOTE	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
23	CrI.A./79/2020 B/O, WITH LCR 5 FILES, P.B. 2 NOS. <b>WITH</b> I.A.(CrI.)/180/2020 <b>in</b> CrI.A./79/2020	KUMUD CHANDRA BORGHAIN <b>Versus</b> STATE OF ASSAM AND ANR.  KUMUD CHANDRA BORGHAIN <b>Versus</b> STATE OF ASSAM	MR. S S BAROOAH DR. B N GOGOI MR N BARUAH  MR. S S BAROOAH	PP, ASSAM    PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/195/2021 <b>in</b> CrI.A./79/2020	KUMUD BORGOHAIN <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
24	<b>WITH</b> CRL.A(J)/2/2021	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI MR. M DUTTA(AMICUS CURIAE)	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/198/2021 <b>in</b> CRL.A(J)/2/2021	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
25	I.A.(Civil)/1665/2021 B/O - WITH LCR <b>in</b> WP(C)/168/2020	MD. AKASH ALI <b>Versus</b> THE UNION OF INDIA AND ORS	MR N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> WP(C)/168/2020	MD. AKASH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. G P CHETIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
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10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

5	Review.Pet./117/2020 WP(C)/6168/2019 (Disposed) FIXED	MRIDUL SARMA AND 16 ORS. <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2086/2020 <b>in</b> Review.Pet./117/2020	MRIDUL SARMA AND 16 ORS. <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS. M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b>			
6	Review.Pet./165/2019	MS. NISHA MEDHI AND 19 ORS. <b>Versus</b> SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
	<b>WITH</b>			
7	Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/25/2021 <b>in</b> Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
41	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
42	WP(C)/4642/2021 FIXED	BOKAJAN TRUCK OWNERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, PWD SC, TRANSPORT
43	WP(C)/5024/2021 BY SLIP	DIGANTA BURAGOHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
44	WP(C)/5226/2021 FIXED	M/S DOMA ENERGY SERVICES <b>Versus</b> THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD AND 2 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, AIDC
45	WP(C)/5259/2021 B/O- WITH OFFICE NOTE	MD. EUNUS ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ISLAM MR M RANA	SC, REVENUE
46	WP(C)/5262/2021 FIXED	GEETANJALI TALUKDAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	GA, ASSAM
<b>WITH</b>				
47	WP(C)/1038/2021	HIRANYA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM
48	WP(C)/5302/2021 FIXED	ADILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
49	WP(C)/5322/2021 BY SLIP	JYOTI FORGE AND FABRICATION PVT LTD <b>Versus</b> THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
50	WP(C)/5336/2021 BY SLIP	SMTI. MAYA DE ROY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA	GA, ASSAM



51	WP(C)/5340/2021 BY SLIP	HARIOM KUMAR DUBEY <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
52	WP(C)/5424/2021 B/O	PANCHALEE BAISHYA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I KALITA MS U SHARMA Mr. A Baruah	SR. GA, ASSAM
53	WP(C)/5425/2021 B/O	NOJMUL ALI AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P P MEDHI MR. S A CHOUDHURY	GA, ASSAM SC, NHAI ASSTT.S.G.I.
54	WP(C)/5426/2021 B/O	PANCHALEE BAISHYA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I KALITA MS U SHARMA Mr. A Baruah	SR. GA, ASSAM
55	WP(C)/5434/2021 B/O	BULESWAR KACHARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, FINANCE SC, IRRIGATION
56	WP(C)/5436/2021 B/O	M/S JOGANIAR AND ANR <b>Versus</b> THE MISING AUTONOMOUS COUNCIL AND ANR	MR R SENSUA MR P H KONWAR	SC, M A C
57	WP(C)/5438/2021 B/O	TILAK GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	SC, PNB
58	WP(C)/5446/2021 B/O	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J AHMED MR. B D GOSWAMI MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
59	WP(C)/5451/2021 B/O	AMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
60	WP(C)/5463/2021 B/O	PARTHA PROTIM BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
61	WP(C)/5464/2021 B/O	DEOKI BERIA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 2 ORS	S N SARMA MR. S K KEJRIWAL MR. R ALI	SC, REVENUE
62	WP(C)/5466/2021 B/O	JUSHEFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D R GOGOI MS. S E AHMED	GA, ASSAM
63	WP(C)/5469/2021 B/O	DATCHING BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, REVENUE SC, BTC
64	WP(C)/5470/2021 B/O	BIJAY BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
65	WP(C)/5472/2021 B/O	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
<b><u>ORDERS</u></b>				
66	WP(C)/4708/2021 BY SLIP	PRASENJIT KAKATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL
	<b>WITH</b> I.A.(Civil)/1667/2021 <b>in</b> WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
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9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER RISING  
OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	CRL.A(J)/79/2020 (AT 10:30 AM)	MUKUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
44	Bail Appln./2699/2021 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), FIXED	NILAMANI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR J PAYENG MR. D BORA	PP, ASSAM
45	Bail Appln./2731/2021 (CONNECTED WITH ITEM NO. 41 IN THE DAILY CAUSE LIST), FIXED	KALIM UDDIN @ KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MR. A AHMED MS. A MESEN	PP, ASSAM
46	Bail Appln./2736/2021 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), FIXED	RAMESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
47	Bail Appln./2743/2021 B/O	FAKARUDDIN MUSULLI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
48	Bail Appln./2757/2021 B/O	DIPENDRA NATH SARKAR @ DEEPAK KUMAR SEN @ DIPU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	PP, ASSAM
49	Bail Appln./2760/2021 B/O	ALI RAJA LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER MR H AGARWAL MR J SINGH	PP, ASSAM
50	Bail Appln./2766/2021 B/O	RAJ PRATAP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM
51	Bail Appln./2767/2021 B/O	ALTAF HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
52	Bail Appln./2770/2021 B/O	SUKLESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
53	Bail Appln./2776/2021 B/O	SORAV JAIN <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA MR K JAIN MS. H FATIMA	PP, ASSAM
54	Bail Appln./2778/2021 B/O	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA MR K JAIN MS. H FATIMA	PP, ASSAM

55	Bail Appln./2779/2021 B/O	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
56	Bail Appln./2785/2021 B/O	GURDEEP SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
57	Bail Appln./2786/2021 B/O	MD. TAZER ALI @ TAJER ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
<b>MOTION</b>				
58	AB/3256/2021 B/O	PRARTHAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
59	AB/3258/2021 B/O	SHAHIDUR ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
60	AB/3264/2021 B/O	JAHIDUL ISLAM SARKAR @ JAHIDUL PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MRS. S ISLAM	PP, ASSAM
61	AB/3265/2021 B/O	TARAK NATH SAHA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
62	AB/3266/2021 B/O	SAMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
63	AB/3267/2021 B/O	SAJ UDDIN LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. M S ALAM	PP, ASSAM
64	AB/3272/2021 B/O	BARASHA CHUTIA @ BARASHA BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
65	AB/3273/2021 B/O	RAJBALI CHAUHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
66	AB/3274/2021 B/O	REHENA PARBIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
67	AB/3276/2021 B/O	WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
68	AB/3280/2021 B/O	ASISH MANDAL <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA MRS. S BAJAJ	PP, ASSAM
69	AB/3283/2021 B/O	ZOHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
70	AB/3285/2021 B/O	MD. TAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
71	AB/3286/2021 B/O	BOLIN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
30	Bail Appln./2744/2021 B/O	RAJIB KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
31	Bail Appln./2750/2021	PRADIP CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. B K DAS MR. M H LASKAR	PP, ASSAM
32	Bail Appln./2764/2021	BHASKAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
33	Bail Appln./2771/2021 B/O	DIPAK KR. NATH <b>Versus</b> THE STATE OF ASSAM	MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM
34	Bail Appln./2772/2021 B/O	SATISH DAS @ CHANDAN DAS <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
35	Bail Appln./2775/2021	DINESH SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
36	Bail Appln./2782/2021	MOHENDRA DAS @ MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
<b><u>MOTION</u></b>				
37	AB/3231/2021	KUMAR ARINDAM SINHA <b>Versus</b> THE STATE OF ASSAM	MISS. A BARUAH MISS. A BARUAH	PP, ASSAM
38	AB/3232/2021 B/O	ABU SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
39	AB/3238/2021	SHAFI KAMAL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

40	AB/3239/2021	PRANAB BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
41	AB/3243/2021 B/O	PRADIP SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS P BORUA MR. M BISWAS MS M DAS	PP, ASSAM
42	AB/3248/2021 B/O	MOUMITA NATH <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
43	AB/3249/2021	NABAJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
44	AB/3250/2021	NURUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN	PP, ASSAM
45	AB/3260/2021	YEASMIN SULTANA MAZUMDER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
46	AB/3261/2021	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
47	AB/3268/2021	GUNESWAR PAWE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
48	AB/3271/2021 B/O	TANKA BAHADUR CHETRY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
49	AB/3279/2021 B/O	MUNINDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
50	AB/3281/2021 B/O	HARIDAS SINHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
51	AB/3284/2021	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI MS. P DAS	PP, ASSAM
52	AB/3287/2021 B/O	UDITANSHU PARASHAR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	Cont.Cas(C)/387/2021	MADHU AGARWALLA <b>Versus</b> PHANINDRA JIDUNG	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
29	WP(C)/4433/2021 B/O	JINTI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
30	WP(C)/5324/2021 BY SLIP	DR. MITALI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MRS. B GOGOI MS M DAS	SC, HIGHER EDU
31	WP(C)/5419/2021	SARIF UDDIN AHMED AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
32	WP(C)/5427/2021	JUPITER COKE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
33	WP(C)/5428/2021 B/O	UTPAL BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR F HAQUE	SC, SEC. EDU. SC, BTC
34	WP(C)/5441/2021	MD. JOYNAL ABEDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, SEC. EDU. SC, SEC. EDU.
35	WP(C)/5457/2021	MITALI SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
36	WP(C)/5458/2021	DIBYA KUMAR DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	WP(C)/5459/2021	AYESHA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM

38	WP(C)/5465/2021	RAM PRATAP GUPTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. N GOGOI MS R A MOSTAFI N ISLAM	SC, GST ASSTT.S.G.I.
39	WP(C)/5467/2021 B/O	ABU MD SUFIAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. N ISLAM
40	WP(C)/5468/2021 B/O	MD. AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, SEC. EDU. SC, FINANCE
41	WP(C)/5471/2021 B/O	MANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
42	WP(C)/5473/2021	BITHIKA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5475/2021	MD. SULTAN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
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7)	MR. M SARANIA	07-10-2021	To	08-10-2021
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9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	Cont.Cas(C)/388/2021 B/O	PRAHLAD DAS AND 24 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. U K NAIR MR. M P SARMA MR. A BORO	
15	WP(C)/5417/2021	SRIKANTA MONI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
16	WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
17	WP(C)/5431/2021	NOOR AHMED CHOWDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
18	WP(C)/5432/2021	MATAB UDDIN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY MS R DEKA	SC, APDCL
19	WP(C)/5433/2021	MANJUMA HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS (F)	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
20	WP(C)/5435/2021	BASANTI KUMSING <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
21	WP(C)/5440/2021 CAVT. NO.06362/021,	SAFIQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H TALUKDAR MD. S ALOM	GA, ASSAM MR. B RAHMAN FOR CAVEATOR SC, REVENUE
22	WP(C)/5445/2021 B/O	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5452/2021	SMTI. REETA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE

24	WP(C)/5454/2021	GITA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHOWDHURY MR G K DEKA MS D DAS	GA, ASSAM SC, APEX BANK
25	WP(C)/5455/2021	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
26	WP(C)/5456/2021	APU BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, PWD
27	WP(C)/5474/2021 B/O	RANJIT KR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A NEOG MS M KAKOTY	SC, IRRIGATION
<b>ADMISSION</b>				
28	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
29	WP(C)/3938/2021 BY SLIP	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/1627/2021 in WP(C)/3938/2021	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI
<b>ORDERS</b>				
30	WP(C)/1861/2021 B/O	MINAKSHI MECH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	H Z SINGHA (R-8) GA, ASSAM MR H BEZBARUA (R-8) MR. S J SARMAH (R-8)
<b>HEARING</b>				
31	WP(C)/4040/2021 PART-HEARD, FIXED	DR. KANDARPA DAS <b>Versus</b> THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
43	WP(C)/2495/2021 FIXED	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
	<b>WITH</b> I.A.(Civil)/1687/2021 <b>in</b> WP(C)/2495/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
44	WP(C)/2525/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1680/2021 <b>in</b> WP(C)/2525/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
45	WP(C)/2535/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
	<b>WITH</b> I.A.(Civil)/1684/2021 <b>in</b> WP(C)/2535/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
46	WP(C)/2626/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1681/2021 <b>in</b> WP(C)/2626/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.

47	<b>WITH</b> WP(C)/2656/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1683/2021 <b>in</b> WP(C)/2656/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
48	<b>WITH</b> WP(C)/2674/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1685/2021 <b>in</b> WP(C)/2674/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
49	WP(C)/3529/2021 B/O	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC
<b>ORDERS</b>				
50	I.A.(Civil)/1537/2021 FIXED <b>in</b> WP(C)/3285/2017	ON THE DEATH OF LATE KHAIRUL ISLAM, HIS LEGAL HEIRS HAFIZA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> WP(C)/3285/2017	MD. KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
51	I.A.(Civil)/1645/2021 B/O <b>in</b> Cont.Cas(C)/596/2019	NURUL HAQUE BARBHUIYA AND 16 ORS. <b>Versus</b> SMTI. KEERTHI JALLI AND 6 ORS.	MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	
	<b>WITH</b> Cont.Cas(C)/596/2019	NURUL HAQUE BARBHUIYA AND 16 ORS. <b>Versus</b> KEERTHI JALLI, I.A.S. AND ORS.	MR. A H M R CHOUDHURY MR. S ROY MR. M H LASKAR MR F ABDULLAH	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. B GOGOI MS. L DEVI MR P NAYAK MR P NAYAK
52	I.A.(Civil)/1655/2021 FIXED <b>in</b> WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
	<b>WITH</b> WP(C)/4519/2021	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) SC, REVENUE
53	WP(C)/3240/2021 FIXED	JUNMONI KACHARI <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, PNRD GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1236/2021 <b>in</b> WP(C)/3240/2021	BHADRA KANTA BORAH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M RANA MR. J SAIKIA	MR. T J MAHANTA GA, ASSAM

**HEARING**

54 RFA/19/2014  
WITH O/N, LCR

HEM CH. GOHAIN  
**Versus**  
GHANASHYAM BARMAN and 2 ORS.

MRG P BHOWMIK(Sr.Adv.) MR.A C SARMA  
MR.T ROY MS.N DEVI  
MS.B SARKAR MR.H HAZARIKA  
MS.S DEY MR.P MEDHI  
MS.S RAJKUMARI

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
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9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
56	Bail Appln./2745/2021 B/O	MD. RAFIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR G BORDOLOI V SOLO	PP, ASSAM
57	Bail Appln./2746/2021 B/O	MD. IMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
58	Bail Appln./2748/2021 B/O	JAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
59	Bail Appln./2751/2021 B/O	ABHIJIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
60	Bail Appln./2752/2021 B/O	MAHIDUL ISLAM @ SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
61	Bail Appln./2753/2021 B/O	WAZED ALI @ SANIDUL <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD	PP, ASSAM
62	Bail Appln./2754/2021 B/O	MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MR A KUNDU	PP, ASSAM
63	Bail Appln./2756/2021 B/O	ANJAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
64	Bail Appln./2758/2021 B/O	FARUK HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
65	Bail Appln./2765/2021 B/O	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
66	Bail Appln./2773/2021 B/O	REJAUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM



67	Bail Appln./2774/2021 B/O	BISWAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
68	Bail Appln./2777/2021 B/O	DULUMONI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
69	Bail Appln./2780/2021 B/O	JAINUDDIN @ JAYAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
70	Bail Appln./2787/2021 B/O	FARHA ALOM <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
71	Bail Appln./2788/2021 B/O	JAYANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
72	Bail Appln./2789/2021 B/O	KANGKAN SARMA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
73	Bail Appln./2790/2021 B/O	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S DAS	PP, ASSAM

**MOTION**

74	AB/3118/2021 FIXED	FARUK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	SC, NF RLY
75	AB/3233/2021 B/O	ELISH RONGPHAR@ ILISH RONGPHAR <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
76	AB/3235/2021 B/O	KANAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
77	AB/3277/2021 B/O	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO	PP, ASSAM
78	AB/3282/2021 B/O	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

**BAIL HEARING (BA)**

79	Bail Appln./2174/2021 SCANNED COPY OF CASE DIARY, FIXED	KHALILUR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
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**ORDERS**

80	W.P.(CrI.)/15/2021 P/H, BY SLIP	MISS REJINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB
81	I.A.(CrI.)/414/2021 (CONNECTED WITH ITEM NO. 42 IN THE DAILY CAUSE LIST), B/O <b>in</b> Bail Appln./2640/2021	JAGADISH MOHAN <b>Versus</b> THE STATE OF ASSAM A	MR. DITUL DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021

8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
58	Bail Appln./2692/2021 (CONNECTED WITH ITEM NO. 6 TO 15 IN THE DAILY CAUSE LIST), FIXED	MAMINUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R HUSSAIN	PP, ASSAM
59	Bail Appln./2703/2021 (CONNECTED WITH ITEM NOS. 6- 15 IN THE DAILY CAUSE LIST), FIXED	YASIN ALI @ YASHIN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM
60	Bail Appln./2704/2021 (CONNECTED WITH ITEM NO. 6 TO 15 IN THE DAILY CAUSE LIST), FIXED	AHEDUR RAHMAN @ OHEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM
61	Bail Appln./2726/2021 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST), FIXED	AKAN SAIKIA @ JAYGESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
62	Bail Appln./2728/2021 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST), FIXED	NASHIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
63	Bail Appln./2739/2021 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST), FIXED	KRISHNA KUMAR TALUKDAR @ KRISHNA KAMAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
64	Bail Appln./2740/2021 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST), FIXED	PRADIP CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
65	Bail Appln./2476/2021 B/O	DEBA KANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
66	Bail Appln./2512/2021 B/O	SADAGON (SADAGAN) DEORI <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

67	Bail Appln./2520/2021 FIXED	MD. ALTAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
68	Bail Appln./2546/2021 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), B/O	HOREN SAIKIA @ HAREN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR. J SAIKIA	PP, ASSAM
69	Bail Appln./2604/2021 FIXED	ABDUL WAHID @ ABDUL WAHID AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
70	Bail Appln./2655/2021 FIXED, CONNECTED WITH ITEM NO 17 IN THE DAILY CAUSELIST	DHRUBA JYOTI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
71	Bail Appln./2656/2021 FIXED	TULAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
72	Bail Appln./2661/2021 FIXED	PANKAJ NATH <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MRS M KALITA MR D DEKA	PP, ASSAM
73	Bail Appln./2664/2021 FIXED, CONNECTED WITH ITEM NO 17 IN THE DAILY CAUSELIST	TUTU DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K DUTTA	PP, ASSAM
74	Bail Appln./2668/2021 FIXED	MANSUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
75	Bail Appln./2672/2021 FIXED	TAPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S K ROY MS P M SARMA	PP, ASSAM
76	AB/2773/2021 FIXED	BIPUL GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
77	AB/736/2021 FIXED	MD. HAMID ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
78	AB/2760/2021 FIXED	SUSHIL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
79	AB/2763/2021 FIXED	FARMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
80	AB/2775/2021 FIXED	NABAJYOTI KALITA @ NABA <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
81	AB/2794/2021 FIXED	SAIDUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
82	AB/2800/2021 FIXED	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM
83	AB/2846/2021 FIXED	FOKRUL ALOM BARBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
84	Bail Appln./2312/2021	ABDUL AHAD BARBHUIYA @ AHAD BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
85	AB/2964/2021 FIXED	DULAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM

**ORDERS**

86 Cont.Cas(C)/298/2019 FIXED	KHADI BOARD KARMI SANGHA AND ANR. <b>Versus</b> SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
87 WP(C)/7928/2019 CAVT. NO.0914/2019 FIXED	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	GA, ASSAM MR. S K BARKATAKI (R6-R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR H K MAHANTA MR. U K NAIR MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S SARMA MR. R HAZARIKA MR. R D BHUYAN MR D K NATH (R6-R9) MS M DAS(R6-R9) MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE FOR CAVEATOR SC, K A A C
<b>WITH</b> I.A.(Civil)/4330/2019 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM
<b>WITH</b> I.A.(Civil)/69/2020 <b>in</b> WP(C)/7928/2019	HAMEN NATH <b>Versus</b> MANOJ KUMAR BARUAH	MR H K MAHANTA MR. R D BHUYAN	
<b>WITH</b> I.A.(Civil)/1671/2021 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. JYOTIRMOY ROY MR R DHAR
88 <b>WITH</b> WP(C)/1799/2018	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. U K NAIR MR. R. DHAR, SC, TEXTILE AND HANDLOOM MR. M P SARMA MS. P BORGHAIN
89 CrI.A./188/2020 WITH LCR 9 FILES, FIXED	SRI NIPON ROY @ NIPAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
<b>WITH</b> I.A.(CrI.)/470/2020 <b>in</b> CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
90 WP(C)/5193/2020 FIXED	HAVILDAR BOLIN NEOG AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)

91	I.A.(CrI.)/406/2021 WITH BAIL APPLICATION 2133/2021 (D/O) FIXED <b>in</b> Bail Appln./2133/2021	SEHABUDDIN MALLIK @ SAHABUDDIN, SAHABUDDIN MALLIK <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
92	WP(C)/3845/2021 FIXED  <b>WITH</b> I.A.(Civil)/1618/2021 <b>in</b> WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.  SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS  MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC  SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
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9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	WP(C)/5404/2020 (AT 2:00 PM)	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. N ANIX SINGH
<b>ORDERS</b>				
2	Review.Pet./66/2021 WP(C)/1669/2020 (Disposed)	BISWANATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, BTC

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021  
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**ITEM NO. 30 HAS BEEN TRANSFERED TO  
COURT NO. -10**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
31	Crl.Pet./1351/2019	SMT. HEMA BISHT AND 4 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. S MITRA	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR. J. SINGH PP, ASSAM
<b>MOTION</b>				
32	CRP(IO)/102/2021 B/O	MD. JALAL HUSSAIN MANDAL <b>Versus</b> MD. KASHEM ALI SHEIKH	MR. R BARUAH MR. A IKBAL	
<b>ORDERS</b>				
33	I.A.(Civil)/1471/2021 B/O in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS <b>Versus</b> MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	<b>WITH</b> RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	<b>WITH</b> I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	



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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,7th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

43	I.A.(CrI.)/399/2021 CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSE LIST in CrI.Rev.P./248/2019	M/S. VIKASH FINANCE CORPORATION <b>Versus</b> SAHANUR ALI	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI	MR Z ALAM MR. N D SARMA
44	CrI.Pet./490/2021 FIXED	M/S. NORPHEL WINERY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM PP, ASSAM SC, EXCISE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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